

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 87 of 2012 &**  
**I.A. Nos. 176 of 2012**

**Dated : 5<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd** **.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Anr.** **...Respondent (s)**

**Counsel for the Appellant(s):** **Mr. Pradeep Misra**  
**Mr. Daleep Dhayani**

**Counsel for Respondent (s):** **Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan &**  
**Ms. Swapna Seshadri for R.2**

**ORDER**

Mr. M.G. Ramachandran, the learned counsel appearing for Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 24.07.2012 after serving copy on the other side.

Post the matter for hearing on **27.07.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ts/vs**